

[Translation]

SHRI RAJVEER SINGH (Aonla) : Mr. Speaker, Sir, I would like to give notice under Rule 377 that around four lakh people from Uttar Pradesh and Bihar are residing in Chandigarh in search of livelihood. Proper rail facility for these people from Chandigarh to their home town is not available as a result they have to come across a lot of difficulties.

I, therefore, would like to request the Government to introduce a train between Kalka and Patna via Chandigarh-Ambala-Moradabad-Bareilly and Lucknow to facilitates the people hailing from Uttar Pradesh and Bihar in their journey.

*(vi) Need to open more Post Offices in Shuklaganj and Ganga Ghat Towns of Unnao district (U.P.)*

SHRI DEVI BUX SINGH (Unnao) : Mr. Speaker Sir, through you, I would like to draw the attention of hon. Communication Minister towards the problems being faced by the people of Shuklaganj and Gangaghat municipality of Unnao district in my constituency.

People of Ganga Ghat and Unnao are facing great difficulties due to non-availability of sufficient branches of sub-post offices and they have to waste much time to go to post office. Coming and going to post office for telegraph posting letter and other works related to post office is time consuming. Ganga Ghat has only one post office having small number of persons.

I, therefore, would like to request hon. Communication Minister to sanction more branches of post office keeping in view the problem of Ganga Ghat and Unnao District and enhance the strength of the existing post office so that the people can get letters, telegrams and registered letter in time.

*(vii) Need to run Nagercoil-Bombay Express Thrice a week and to Introduce a Direct Train Between Tuticorin and Delhi*

[English]

SHRI M. R. KADAMBUR JANARTHANAN (Tirunelveli) : Sir, I wish to draw the attention of the Central Government towards difficulties being faced by the general public in the districts of Kamraj, Thirunelveli, Chindambaranar and Kanyakumari in the long journey express train after gauge conversion beyond Madurai.

Since conversion, public of the above-mentioned districts have facility of only one express train from Kanyakumari-Madras and the Nagercoil-Bombay express once in a week. To avoid the inconvenience to the public and Thirunelveli, Kamraj, Chidambaranar and Kanyakumari district, the Ministry should run Nagercoil-Bombay express thrice a week and a direct train from Tuticorin to Delhi. Arrangements should be made at Tuticorin to have links for all trains running from Nagercoil to Madurai.

*(viii) Needs to Sanction a Krishi Vigyan Kendra at Anakkayam in Malapuram District, Kerala*

SHRI E. AHAMED (Manjeri) : Sir, Malappuram district is one of the backward districts in Kerala with a geographical area of 3,550 sq. k.m. and population of more than 30 lakhs. The main occupation of the people is agriculture having a density of population of 871/km. sq. Seventy five per cent of the population depend on agriculture directly or indirectly with an area of 2.75 lakh hectares under cultivation. The agriculture products of Malapuram district like Banana, Betelvine, Cashewnut, Aracanut, Pepper, Ginger, Pulses Tapioca, Rubber etc. is dependable source for the entire State. Paddy is the main crop of the district. Important vegetables like Bittergourd, Ashgourd, Snakegourd, Pumpkin besides rice occupy the predominant place among the crops cultivated in the district. But quite unfortunately high yielding varieties of agricultural crops in the district is less mainly due to the lack of transfer of technology programme.

This alarming situation warrants intensive efforts especially among the Scheduled Casts/Scheduled Tribes and other poor farmers for which Kerala Agricultural University has proposed a Krishi Vigyan Kendra at Anakkayam in the district. The proposal is still pending with ICAR without any progress.

I urge upon the Union Government to sanction the Krishi Vigyan Kendra for Malappuram district of Kerala State.

[English]

MR. SPEAKER : The House stands adjourned to meet again at 2.30 p.m.

13.22 hrs.

*The Lok Sabha then adjourned for Lunch till Thirty Minutes past Fourteen of the Clock.*